

File No. 11014/06/2021-QA
Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the ^{9th} May, 2022

Order

Subject: Enabling the provision of using Rapid Food Testing kits/equipment/method for the purpose of food testing- reg.

This is in reference to sub-regulation 2.4.1 of regulation 2.4 of Food Safety and Standards (laboratory and Sample Analysis) Regulation, 2011 which state that Food Authority may approve Rapid Analytical Food Testing Kit, Equipment, or Method for the purpose of testing of food.


2. It has been decided that *all the State Food Testing laboratories (SFTLs) may use only FSSAI approved Rapid Analytical Food Testing kits/equipment's/method for screening or surveillance purpose to obtain reliable results.*

3. The State Food Testing Laboratories (SFTLs) are hereby requested to comply with this order with immediate effect.

4. The list of finally approved RAFT applications as on 31st March 2022 is enclosed and it will be updated from time to time on the website of FSSAI.

3. This issues with the approval of competent Authority.

Encl: As stated above.


(Harinder Singh Oberoi)
Advisor (QA)

To:

1. All State Food Testing Laboratories

Copy to:

1. PA to CEO, FSSAI